IN THE NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **NEW DELHI**

No.(IB)-243(ND)/2017

SECTION: UNDER SECTION	ON 9 IBC Code, 2016
IN THE MATTER OF:	
Shri Birender Kumar	Petitioner
	V/s
M/s Adel Landmarks Ltd.	Respondent
Coram:	Order delivered on 11.08.2017
R.VARADHARAJAN Hon'ble Member (Judicial)	
For the Petitioner	: Mr. Sumit Anand,Advocate
For the Respondent	: -
	ORDER

Due to paucity of time arising out of the Special Bench sitting, despite the Counsel for the parties being present, the matter was not able to be taken up. Hence at the joint request of the parties, the matter is posted for

> (R.VARÁDHARAJÁN) MEMBER (JUDICIAL)

U.D.Mehta 11.8.2017

hearing on 17.8.2017.